

PUNJAB VIDHAN SABHA SECRETARIAT

TENTATIVE

**DATE-WISE PROGRAMME OF THE BUSINESS TO BE TRANSACTED
BY THE PUNJAB VIDHAN SABHA DURING ITS SIXTH (BUDGET)
SESSION, 2024 FROM THE 1ST MARCH, 2024 TO 15TH MARCH, 2024.**

Friday, the 1st March, 2024
(11.00 A.M.)

Governor's Address

(2.00 P.M.)

Obituary References

Saturday, the 2nd March, 2024
Sunday, the 3rd March, 2024 } }

Holidays

Monday, the 4th March, 2024
(11.00 A.M.)

Motion of thanks on Governor's Address and
Discussion on Governor's Address.
(To be concluded)

Tuesday, the 5th March, 2024
(10.00 A.M.)

- i) Presentation of Finance Accounts of Government of Punjab (Volume-I and Volume-II) and Appropriation Accounts of Govt. of Punjab for the year 2022-23;
- ii) Presentation of Excess Demands over Grants and Appropriations for the years 2019-20 and 2021-22.
- iii) Presentation of Supplementary Demands for Grants for the year 2023-24; and
- iv) Presentation of Budget Estimates for the year 2024-25.

Wednesday, the 6th March, 2024
(10.00 A.M.)

- i) Legislative Business; and
- ii) General Discussion on Budget Estimates for the year 2024-25.

(To be concluded)

Thursday, the 7th March, 2024
(10.00 A.M.)

Non-official Business.

Friday, the 8th March, 2024

Gazetted Holiday

Saturday, the 9th March, 2024
Sunday, the 10th March, 2024 } }

Holidays

Monday, the 11th March, 2024
(11.00 A.M.)

Legislative Business

Tuesday, the 12th March, 2024
(10.00 A.M.)

Legislative Business

Wednesday, the 13th March, 2024
(10.00 A.M.)

Non-official Business

Thursday, the 14th March, 2024
(10.00 A.M.)

Non-official Business

Friday, the 15th March, 2024
(10.00 A.M.)

- i) Legislative Business; and
- ii) Motion under Rule 16 regarding adjournment of the House sine-die

Revised programme, if any, will follow.

**CHANDIGARH :
THE 27TH FEBRUARY, 2024.**

**R. L. KHATANA,
SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No. 10-LA-2024/ 3357, dated Chandigarh, the 27th February, 2024.

No. 10-LA-2024/ 3358, dated Chandigarh, the 27th February, 2024.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Additional Chief Secretary to Hon'ble Governor, Punjab, Chandigarh;
4. the Principal Secretary to Hon'ble Chief Minister, Punjab, Chandigarh;
5. the Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh;
6. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh;
7. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
8. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
9. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001;
10. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
11. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
12. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
13. the Secretaries to all State Legislative Assemblies/Councils in India;
14. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
15. the Under Secretary to Government, Punjab, General Administration, Chandigarh;
16. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
17. the Director, Information and Public Relations, Punjab, Chandigarh;
18. the Incharge, United News of India, Building No. 6, First Floor, Sector 42, Attawa, Chandigarh-160036;
19. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
20. all Press Correspondents stationed at Chandigarh.


SUPERINTENDENT,
for SECRETARY.